Statement
Total and district-wise tribal population in Andhra Pradesh

Andhra Pradesh & its Districts	Population of ST	
Andhra Pradesh	5024104	
Adilabad	416511	
Nizamabda	165735	
Karimnagar	90636	
Medak	134533	
Hyderabad	34560	
Rangareddi	146057	
Mahbubnagar	278702	
Nalgonda	342676	
Warangat	457679	
Khammam	682617	
Srikakulam	151249	
Vizianagaram	214839	
Visakhapatnam	557572	
East Godavari	191561	
West Godavari	96659	
Krishna	107611	
Guntur	208157	
Prakasam	118241	
Nellore	242257	
Cuddapah	61371	
Kurnool	69635	
Anantapur	127161	
Chittoor	128085	

Source: Population Census, 2001

Inclusion of communities into ST list of Assam

1317. SHRI URKHAO GWRA BRAHMA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that Government are considering to include some more communities into the Scheduled Tribes list of Assam;

- (b) if so, the details of such communities;
- (c) whether it is also a fact that original tribe existing in Assam are objecting the inclusion of any more group into the ST list; and
 - (d) if so, Government's response thereto?

THE MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH): (a) and (b) This Ministry has received requests/proposals from the Government of Assam as well as other sources for enlisting of certain communities, like Adivasi Tea Tribes (numbering 97 communities), Chutia, Matak, Moran, Tai Ahom, Koch Rajbongshi, Mikir (Karbi and Dimasa), Garo, Mikir (synonyms Anglong Karbi), Lalunga, Thangal Kachari, Sarania Kachari and Halam for other than autonomous Districts; and Bodo, Bodokachari, Sonowals, synonyms of Man (Tai speaking), Mizo and Mikir for autonomous Districts, etc., in the list of Scheduled Tribes in Assam.

- (c) The Tribal Students Federation of Assam has represented against the inclusion of "Koch Rajbongshi" community in the list of Scheduled Tribes of Assam.
- (d) The proposals received from the State Government have been processed as per modalities approved by the Government on 15.06.1999 for determining the claims for inclusion in/exclusion from and other modifications in the list of Scheduled Castes and Scheduled Tribes.

Land for tribals

- 1318. SHRI S.M. LALJAN BASHA: Will the Minister of TRIBAL AFFAIRS be pleased to state:
- (a) whether Government have any proposal to help State Governments for purchase of land for tribals;
- (b) whether our States have requested for funds to buy land for tribals:
 - (c) the names of States which want to implement this scheme;
 - (d) what is the response of Government to these schemes; and
 - (e) the help given for this purpose?

THE MINISTER OF TRIBALAFFAIRS (SHRI P.R. KYNDIAH): (a) to (e) The Ministry does not have any specific proposal for providing funds to the State Governments for purchase of land for tribals. However, funds are